

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 210 of 2013

Dated : 24th October, 2013

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Matrix Power Pvt. Ltd. Appellant(s)

Versus

**Andhra Pradesh Electricity Regulatory
Commission & Anr. Respondent(s)**

Counsel for the Appellant(s) : Mr. Gopal Chaudhary

ORDER

Affidavit of service has been filed to show that the service has been effected on all the Respondents. But nobody appears on behalf of the Respondents.

Post the matter on **15.11.2013.**

**(Rakesh Nath)
Technical Member**
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**(Justice M. Karpaga Vinayagam)
Chairperson**